BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

Appeal No.414/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M.

Name	of the Company	Shree Balaji Natural Res (Odisha)	sources & Power (P) Ltd & Ann	-Vs-ROC, Cuttack
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

SANKAR KUMAR PATNAIK Petitioners Egaliti

ORDER

Ld. Counsel for the petitioner is present.

Ld. Counsel for the appellant prayed for leave for filing reply against the objections raised by the ROC. Prayer is allowed. Reply against the report of ROC may be filed within seven days with a copy in advance to the opposite party.

List on 14.02.2018 for hearing.

Sd

(Jinan K.R.) Member (Judicial)

(V.P. Singh) Member (Judicial)